

The population of the city of Bombay has grown to the vicinity of one crore and by 2000 A.D. it might go still higher. The city is expanding on all sides except on one side where there is sea. And on the side of sea also, the Government did make some endeavour by selling some lands or plots and at a high cost, as I said earlier. This problem will not be solved. Because, ultimately, the country's future will depend on how far we are able to prevent the influx of rural population. We have to make resources available and we have give some sort of incentive to the rural population so that the rural population should remain stable in their own areas and should not migrate for earning its livelihood.

Another point which I want to highlight, is that through National Housing should also bank efforts be made to meet the requirements of rural housing. But as we have seen in the past, our housing boards and housing finance institutions like HUDCO have been more helping the cause of urban housing and their benefits have not reached to the poor rural population. Unless the Government assures this House that it will suitably amend the Urban Land Ceiling Act so as to give impetus to the Housing Programme and get the same implemented in every State. The poor man both in rural as well as in urban area cannot have his own house. The proposed bank should do the same in right earned. Even today, what we find is that in rural areas house sites are not easily available. We do not get land even in rural areas for the poor people to construct houses for them. We have get a Housing scheme for Scheduled Castes and Tribes but there also we find that only with great difficulty land is made available to them. These things are happening on account of faulty implementation of Land reforms in some states.

I welcome this Bill and I also welcome the Government's proposal which will certainly go a long way to solve the Housing problem of the country. The problem is very gigantic but the Government should also take up its implementation seriously. With these words. I support the Bill.

[Translation]

SHRI RAJ KUMAR RAI (Ghosi) : Mr. Deputy Speaker, Sir, I support the Government in this regard and would like to express my views but my name is not included in the list. Therefore, in view of the problem of my constituency I would like to request you to give me some time to speak.

[English]

MR. DEPUTY-SPEAKER : If time permits, I will call you.

SHRI RAJ KUMAR RAI : My constituency is also facing lot of problems. I request you to provide an opportunity to me.

MR. DEPUTY-SPEAKER : The hon. Minister is on his legs. He is making a statement. I will call you later.

17.15 hrs.

STATEMENT RE: DECISION OF
GOVERNMENT TO PAY AN
INSTALMENT OF DEARNESS
ALLOWANCE TO CENTRAL
GOVERNMENT EMPLOYEES

THE MINISTER OF FINANCE AND
THE MINISTER OF COMMERCE (SHRI
NARAYAN DATT TIWARI) : I am very
thankful to you for giving me permission to
submit to the House an important infor-
mation.

On the basis of the recommendations of the Fourth Pay Commission, as accepted by the Government for Groups 'A', 'B', 'C' and 'D' employees, the Dearness Allowance at revised rates has become due for consideration with effect from 1st July, 1987, on the basis of percentage increase in whole numbers in the twelve monthly average of the All India Consumer Price Index Numbers for Industrial Workers (General) Base 1960=100) for the period ending 30th June, 1987 over the index average of 608, the base figure to which the revised

[Sh. Narayan Datt Tiwari]

pay scales are pegged. The twelve monthly average CPI on 30-6-1987 is 687.5. Employees drawing basic pay upto Rs. 3500/- are to be allowed 100 per cent neutralisation and those drawing basic pay between Rs. 3501/- and Rs. 6000/- 75 per cent and those drawing basic pay above Rs. 6000/- 65 per cent and are therefore, entitled to the revised DA of 13 per cent, 9 per cent and 8 per cent of basic pay respectively with effect from 1-7-1987 as against 8 per cent, 6 per cent, and 5 per cent of basic pay respectively from 1-1-1987.

Government have decided to pay the instalment of Dearness Allowance due to Groups 'A', 'B', 'C' and 'D' employees from 1-7-1987 in cash. Orders in this behalf will be issued by the Ministry of Finance.

The additional annual cost of instalment of D.A. payable to all Central Government employees with effect from 1-7-1987 is estimated at Rs. 345 crores. The additional cost in the current financial year will be of the order of Rs. 230 crores.

In view of the tight situation because of the drought and floods in many parts of the country, I would like to make an earnest appeal to the employees to as far as possible, voluntarily deposit in their Provident Fund Account the instalment they receive.

17.20 hrs.

NATIONAL HOUSING BANK WILL—

CONTD.

[English]

MR. DEPUTY SPEAKER : Now, we go back to National Housing Bill. Shri Banatwalla.

SHRI G.M. BANATWALLA (Ponnani) : This is all right Sir.

Let them control the prices.

MR. DEPUTY SPEAKER : You can speak on the Bill.

SHRI G.M. BANATWALLA (Ponnani) : To speak on that statement ?

MR. DEPUTY-SPEAKER : We cannot have a discussion on that statement.

PROF. SAIFUDDIN SOZ (Baramulla) : Since Mr. Banatwalla is on his feet, I concede that he should speak. But it is my turn. Sometimes you say, it is partywise.

MR. DEPUTY-SPEAKER : There is a procedure. I will tell you the procedure. I want to inform you that the time allotted is eight minutes for the smaller groups. Always you take the share and others would not get it.

(Interruptions)

MR. DEPUTY-SPEAKER : You are speaking on some other Bills.

(Interruptions)

SHRI RAJ KUMAR RAI (Ghò) : What is the criterion for us ?

The Parliamentary Affairs Minister will not give our names, but you have to consider our names.

MR. DEPUTY-SPEAKER : We will see. Please take your seat.

SHRI RAJ KUMAR RAI : When Sir ? Tomorrow or day after tomorrow.

(Interruptions).

PROF. SAIFUDDIN SOZ (Baramulla) : You assure him.

MR. DEPUTY SPEAKER : I cannot assure him. If time permits, I will consider and that also I have to take into consideration.

(Interruptions)

SHRI RAJ KUMAR RAI : Should I always be under suspense ? Can't